ber and all the State Governments have been addressed to the effect that the powers should be delegated. And steps are being taken by the State Governments to do so.

SHRI K. S. HEGDE: What steps have been taken to bring about the administrative coordination at the district level as well as at the State level?

SHRI J. S. L. HATHI: This question was also considered at the Conference •of the Development Commissioners and it was decided that there should be complete coordination between the State Governments, the Local Bodies and the Community Project Administrations. The State Governments have been intimated accordingly.

SHRI K. S. HEGDE: Is it proposed to set up any permanent body to assess the work done, to review the results obtained and to rectify any maladjustments?

SHRI J. S. L. HATHI: Yes, the Evaluation Branch is going to be established under the Planning Commission and their business will be to assess the work done.

MR. DEPUTY CHAIRMAN: Next question. Mr. Kakkilaya.

SALE OF COFFEE

*626. SHRI B. V. KAKKILAYA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the prices at which the different varieties and types of coffee were sold at the auctions held since August 1952 to date, separately, in Mysore and Coimbatore;

(b) what were the basic prices fixed by the Coffee Board for each of these auctions and what were the highest bids made by the merchants; dnd

(c) whether it is a fact that merchants who had brought coffee at the auctions held in September have refused to take delivery of the stocks declared to have been sold to them, and if so, why? THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). A statement giving the required information is laid on the Table of the Council. Information regarding the highest bids made by merchants is being collected and will be laid on the Table of the Council. [See Appendix IV, Annexure No. 195.]

to Questions

(c) Yes, Sir. This is due to the fact that the prices of coffee at the auctions came down in October.

COMPLAINTS AGAINST THE AUCTIONING OF COFFEE

•627. SHRI B. V. KAKKILAYA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have received any complaints from the coffee merchants in South Kanara and the Kanara Chamber of Commerce regarding the procedure followed in auctioning coffee at Mysore and Coimbatore on October 7th 1952; and

(b) if so, what those complaints are and what steps Government have feken on those complaints?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) The complaint was about the action of the Chief Coffee Marketing Officer, Indian Coffee Board, in rejecting the highest bids offered by bidders at the auctions held on the 7th October, 1952, and accepting the lower ones. A writ petition against the declaration made by the Chief Coffee Marketing Officer in the October auctions is pending before the High Court of Madras and is sub judice.

MR. DEPUTY CHAIRMAN: Question No. 627 is *sub judice*. So *no* supplementaries on that. You can have supplementaries on Question No. 626 only.

SHRI B. V. KAKKILAYA: May I know the steps taken by the Government to clear the stocks which have